

**GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA
UNSTARRED QUESTION NO. 3171
TO BE ANSWERED ON WEDNESDAY, THE 14TH MARCH, 2018**

RELEASE OF FUNDS

3171. SHRI R.P. MARUTHARAJAA:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) the total funds released to the district authorities for taking up various works on recommendation of the Members of Parliament from Tamil Nadu during the last three years and the current year;**
- (b) the details of the schemes/programmes for which funds were allocated; and**
- (c) the total funds utilized for various works during the above period?**

ANSWER

MINISTER OF STATE IN MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN MINISTRY OF PARLIAMENTARY AFFAIRS [SHRI VIJAY GOEL]

(a) to (c): Under the Members of Parliament Local Area Development Scheme (MPLADS), the works are recommended by the honourable Members of Parliament and are sanctioned as well as executed through District Authorities concerned. Honourable MPs may recommend works for creation of durable community assets of national priorities viz. drinking water, primary education, public health, sanitation and roads, etc. as per provisions of the Guidelines on MPLADS. However, the specific data is maintained at the District level and only broad parameters are maintained by this Ministry. The data on MPLADS funds released to honourable MPs from Tamilnadu, works recommended, sanctioned, completed and expenditure

incurred thereon during the years 2014-15, 2015-16, 2016-17 and 2017-18 (as on 28.02.2018) is as under: -

(Lok Sabha and Rajya Sabha)

Cost is in Rs. crore

Year	Released by GOI	Work Recommended		Work Sanctioned		Work Completed	Exp. Incurred
		Number	Cost	Number	Cost	Number	Cost
2014-15	237.50	3528	150.77	3215	194.65	2983	158.55
2015-16	265.00	6073	52.69	6072	371.09	5269	318.71
2016-17	282.50	4037	43.50	3612	257.09	4350	283.59
2017-18	242.50	3636	279.59	3118	266.04	2979	294.86

Note: (i) The fund utilized in some cases is more than the amount of release in the corresponding period. This is not incongruous as funds are non-lapsable and unspent balances as well as interest at the district level are utilized in the subsequent year (s).

(ii) Information is based on the data received from Nodal District Authorities as on 28.02.2018.
